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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/120/(IB)/2017  
NAME OF THE PETITIONER(S) : ULTRATECH CEMENT LTD  
NAME OF THE RESPONDENT(S) : RPN ENGINEERS CHENNAI PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	B. SHAKTHI PRIYA (FOR FWA & PARTWAGE)	COUNSEL FOR PETITIONER	B. Shakti Priya
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R. PAWAN/KUMAR DHANUKA	Counsel for Respondent	R. Pawan
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**ORDER**

Counsel representing both the parties are present. Counsel for the Petitioner filed a memo stating that the matter has been settled and prayed to close the matter. Memo is taken on record. In view of the submission made by both the Counsel and in view of the memo filed by the Petitioner Counsel, matter is **closed as compromise.**

ghk

(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)